ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH**

C.P.No.10/252/GB/2017

P.K.D. Securities Ltd

... Applicant

- versus -

Registrar of Companies, Shillong ... Respondent

Present: Hon'ble Mr.Justice P K Saikia, Member(J)

Date of Order: 5th April 2017

| Name of the | | | P.K.D. Securities Ltd. | | |
|---------------|---------------|--|------------------------|---------------------|--|
| Company | | | | | |
| Under Section | | | 252 | | |
| Sl. No. | 2 Signation 0 | | Appearing on behalf of | Signature with date | |

ORDER

Mr H.S. Kumbhat, Director of the company, namely P.K.D. Securities Ltd. having its registered office at G.N.B. Road, Guwahati-781003, District- Kamrup (M), Assam is present for the applicant company.

- Mr Kumbhat submits that he needs to file some additional documents under an affidavit in order to substantiate his claim made in this proceeding.
- It may be stated that the application has been filed in view of the 3. resolution adopted by the Shareholders of the company in its Annual General Meeting held on 06.03.2017.



- 4. In view of the above, list this matter on 18.04.2017.
- 5. The applicant is directed to submit the additional documents under affidavit on or before the next date fixed.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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